

F.No. 01(03)/Roster/CESTAT/2025-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.11.2025

ORDER NO. 204 of 2025

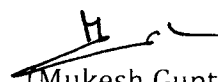
Hon'ble President is pleased to partially modify the roster order no. 158 of 2025 (revised) for **CESTAT, Mumbai** on **18.11.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 18.11.2025 or on subsequent date, if adjourned	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	C/Misc/86140/2025 C/86797/2023 SNJ Diam vs. Commissioner of Customs Air Special Cargo Mumbai C/Misc/86141/2025 C/86798/2023 Kanala Nandlal Vasurbhai vs. Commissioner of Customs Air Special Cargo Mumbai

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai/O/o Commissioner, Mumbai /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar